NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/130/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Infrastructures (India) Private Limited & 5

others

UNDER SECTION

S.No. NAME (IN CAPITAL)

: 235, 397/398

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PH-ARVINDH PANDIAN 'SE ADV

CBI VISUNO

COUNSEL

APPLICANTS / RETILIENER 3

H. KINRTHK JEPHADEI

ORDER

Shri P H Arvindh Pandian, senior counsel for petitioner present. Shri H Karthik Seshadri, counsel for respondents present. Counsel for petitioner filed CA 65/2017 in order to place documents on record. Counsel for respondents are directed to file reply to the CA within two weeks by furnishing a copy to the other side, thereon counsel for respondents to file rejoinder, if any, within one week, before the next date of hearing. Put up on 25.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)